

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

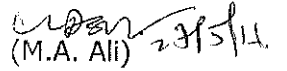
NOTIFICATION

HC.XXXVII-39/1472/2015/R. Cell

Dated Guwahati the 27th May,2016

The Gauhati High Court has been pleased to notify that the officer in Grade-II of Nagaland Judicial Service, who was interviewed on 7.4.2016 (Thursday), is not found eligible for regular promotion from Grade-II to Grade-I of Nagaland Judicial Service.

By order,

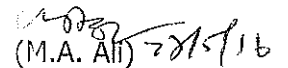

(M.A. Ali)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Memo No.HC.XXXVII-39/1472A/2015/R. Cell Dated Guwahati the 27th May,2016

Copy to:-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admn. / Judicial /Estt.), Gauhati High Court, Guwahati.
3. Registrar –cum- Principal Secretary to Hon’ble the Chief Justice, Gauhati High Court, Guwahati for information of his lordship.
4. The Registrar, Kohima Bench, Gauhati High Court, Kohima, Nagaland for information and necessary action.
5. Joint Registrar (.....),Gauhati High Court,Guwahati.
6. Shri Chimenchiba, Chief Judicial Magistrate, Mokokchung, Nagaland for information.
7. Deputy Registrar (.....),Gauhati High Court, Guwahati.
8. Asstt. Registrar (.....),Gauhati High Court, Guwahati.
9. Administrative Officer (Judicial), Gauhati High Court, Guwahati.
10. System Analyst, Gauhati High Court, Guwahati, for uploading the notification in the official website of the High Court, immediately under the caption “Notification dated 27.05.2016 regarding regular promotion from Grade-II to Grade-I of Nagaland Judicial Service” with a scroll in the home page.
11. P.S. to Hon’ble Mr. Justice, Gauhati High Court, Guwahati, for his lordship’s kind information.
12. P.S. to Hon’ble Mrs. Justice, Gauhati High Court, Guwahati, for her ladyship’s kind information.
13. P.S. to Registrar (Vig.), Gauhati High Court, Guwahati.
14. Notice Board, Gauhati High Court.
15. Order File.


(M.A. Ali)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell